National Company Law Tribunal

Allahabad Bench

CP NO. 32/ND/2014.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Model Tayners Put Hd.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 397/398 of Companies Ad, 1956.

SI.	NO. Name	Designation	Representation	<u>Signature</u>
	ASHUTOSH KUMAR	ADV	Respondent Wo. 4	25 Shelosh
<u>2.</u>	Wishout realine	Alv.	harpon & + M. C	
	holding Brief Mr. Rohan gapta	Adv.	For Intervener for Intervener Leather	Antil

C.P. No. 32/ND/2014

None for the petitioner. Sri Ashutosh Kumar, Advocate for Respondent Nos. 4 & 5. Sri Nishant Mishra, Advocate for Respondent Nos. 1,2 & 3.

The case is fixed today for argument or for reporting settlement. However, today there is no representation from the petitioner side, no any progress is shown in respect of reporting. Therefore, possibilities are remote for materialising the proposed settlement among parties.

In view of this, the case is fixed for hearing on its merit and disposal.

Further a copy of this order be communicated by the Registry of this Tribunal as well as learned counsel for Respondent to the petitioner at their given addressed.

The matter to be listed on 23rd February, 2018.

Date: 24/01/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)